Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 26 of 2011

Dated 9th November, 2011

In the matter of:

Bihar State Electricity Board	**….**	**Appellant (s)**
	Versus	
Bihar Electricity Regulatory Commission & Anr.	**…..**	**Respondent (s)**

Counsel for the Appellant (s)	**:**	Mr. Mohit Kumar Shah
Counsel for the Respondent (s)	**:**	Mr. Apoorva Misra for R-2 and 19.

ORDER

The Court has not assembled today.

As agreed by learned counsel for the parties, matter is adjourned to **7th December, 2011.**

(Court Master)

rkt